

Rural Health Mission, etc. for which assistance is provided by the Central Government as per the norms of the respective schemes. Other than these, there is no specific proposal for financial assistance for Nava Kerala Mission under consideration of the Department of Expenditure, Ministry of Finance.

Progress in achieving Sustainable Development Goals

1405. SHRI DILIP KUMAR TIRKEY: Will the Minister of PLANNING be pleased to state:

(a) whether the Ministry monitors India's progress in achieving the Sustainable Development Goals (SDGs) of the UN; and

(b) if so, the current progress of the country *vis-a-vis* SDG of the UN?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) NITI Aayog has the responsibility of overseeing the implementation of Sustainable Development Goals (SDGs). It has carried out a detailed mapping of the 17 SDGs on Nodal Central Ministries, Centrally Sponsored Schemes and Government initiatives, and also of each of the 169 targets on concerned Central Ministries. The draft mapping was circulated to the Central Ministries and placed in public domain on the NITI Aayog's website to facilitate better awareness, common understanding and faster implementation of SDGs and related targets. Further, NITI Aayog is conducting national and regional consultations for generating awareness and clarity on SDGs, related targets and their implementation strategies. NITI Aayog has presented India's Voluntary National Review on implementation of SDGs in United Nations on 19th July, 2017.

Review of schemes implemented by States

1406. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of PLANNING be pleased to state:

(a) whether Government reviews the Central schemes implemented by States to evaluate the achievements *vis-a-vis* targets periodically;

(b) if so, the details thereof;

(c) whether there is any penalties for non-performance States under various schemes; and

(d) in what norms Government ensures that benefits under various schemes reach the targeted population in non-performing States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) and (b) In the federal form of Government, Schemes which are formulated and funded by Central and State Governments are reviewed by respective Governments. Schemes which are categorised as the Centrally Sponsored Schemes (CSS) are formulated by the Central Government but are implemented by States. Their funding is also shared by the Centre and States. Such CSS are periodically reviewed by the respective Central Ministries.

(c) and (d) The CSS are reviewed on the basis of guidelines of the individual Schemes. Such reviews by central Ministries ordinarily have the provision of assessing performance under the Schemes for key indicators and measures to remedy any shortfall including taking the benefit of the scheme to targeted population, subject to overall availability of the budget under the concerned scheme.

Skill development targets under PMKVY

1407. SHRIMATI RAJANI PATIL:

SHRI P. BHATTACHARYA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has achieved its skill development targets in the last three years particularly under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) both in urban and rural areas; and

(b) if so, the details thereof and if not, the action Government proposes to take to remedy the same?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) and (b) Ministry of Skill Development and Entrepreneurship through National Skill Development Corporation (NSDC) is implementing Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) throughout the country covering urban and rural areas. The objective of the PMKVY Scheme is to encourage and promote Skill Development for the youth throughout the country, by aligning itself with the Common Norms guidelines.